

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1456 OF 2005

JAYAMMA Appellant (s)

VERSUS

STATE OF KARNATAKA Respondent(s)

Date: 17/02/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Appellant(s) Mr. ATM Rangaramanujam, Sr. Adv.
Mrs. Gouri Karuna Das, Adv.
Mr. S. Asha Kumar, Adv.
Mr. Parkhar Sharma, Adv.
Mr. Sanjeev Kr. Sharma, Adv.
Ms. Rani Jethmalani, Adv.

For Respondent(s) Mr. V.N. Raghupathy, Adv.

UPON hearing counsel the Court made the following
O R D E R

List after three weeks.

[SUMAN WADHWA]
COURT MASTER

[VINOD KULVI]
COURT MASTER